

Annexure - 2 (c)

Name of the Corporate Debtor : - Thakkarsons Roll Farming Pvt. Ltd.

Date of commencement of CIRP - 19/02/2021

List of creditors as on - 17/08/2021

List of Operational Creditors (Government Dues)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim received					Amount of contingent claim	Amount of any mutual dues that may be set-off	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party ?					% of Voting share
1	Deputy commissioner of State Tax (PAL-BST-E-001)	Department of Goods & Sales Tax, Govt of Maharashtra	9/7/2021	76,297,927.00	1.00	Statutory Dues			No					1. The supportings provided with the claim are Demand Notices and not an Assessment Order 2. All these demand notices are appealed against in the appropriate forum which are pending and under dispute. Thus, we are accepting the claim of Re. 1 as a token pending adjudication.
		Total		76297927	1	0	0	0	0	0	0	0	0	0

Note: Claim form was received for Rs. 2,54,66,772 on July 07, 2021 which was incomplete and unsigned and revised claim for Rs. 7,62,97,927 was sent on July 09, 2021

